

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 313 OF 2016 &  
IA No. 648 of 2016**

**Dated: 21<sup>st</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Rajasthan Textile Mills Association** **...Appellant(s)**  
**Vs.**  
**Rajasthan Electricity Regulatory Commission & Ors.** **...Respondent(s)**

Counsel for the Appellant(s) : Ms. Neha Garg for  
Mrs. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Mr. Abhishek Upadhyay  
Ms. Himanshi Andley for R.1

Mr. M. G. Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Mr. Shubham Arya for R.2-4

**ORDER**

Admit. Issue notice. Mr. R. K. Mehta takes notice on behalf of Respondent No.1 and Mr. M.G. Ramachandran takes notice on behalf of Respondent Nos. 2 to 4 and they seek four weeks time to file reply. They may file the same on or before 19.04.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 03.05.2017 after serving copy on the other side.

List the matter on **09.05.2017**.

**( I. J. Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**